

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax-23753923

Petition Nos. 240/GT/2017
& 241/GT/2017

Date: 13.6.2019

To,

Ms. Poorva Saigal
Advocate,
Ramachandran & Associates,
C-31, Friends Colony (East),
New Delhi-110065

Madam,

Subject: **Petition No. 240/GT/2017:** Petition for determination of tariff of Muzaffarpur Thermal Power Station Stage-I Unit-2 (110 MW) for the period from 15.10.2010 (COD) to 31.3.2014.

Petition No. 241/GT/2017: Petition for determination of tariff of Muzaffarpur Thermal Power Station Stage-I Unit-2 (110 MW) for the period from 15.10.2010 (COD) to 31.3.2014 -Seeking permission to extend time for filing rejoinder.

Ref: Your letter dated 27.5.2019

With reference to your letter dated 27.5.2019 on the above subject, I am directed to inform that your request for extension of time to file rejoinder affidavit on behalf of KBUNL has been rejected as the same was not filed within the due date.

Yours sincerely

Sd/-
(B. Sreekumar)
Deputy Chief (Law)